

C.T.O. Training Scheme

***92. Shri Ram Shankar Lal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any quota has been fixed for the nominees of the Ministry of Education for undergoing training under the Central Tractor Organisation Training Scheme; and

(b) if so, the facilities given to them?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Ministry of Education has fixed a quota of 16 Diploma holders for training in Mechanical Engineering for a period of one year in the Central Tractor Organisation.

(b) Stipends of the value of Rs. 75/- each per month tenable for one year are awarded by the Ministry of Education. Accommodation is provided by the C.T.O. at Bairagarh and in the Units.

Food Production

***93. Shri Vishwanatha Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the production of foodgrains declined in 1954-55 as compared to 1953-54;

(b) if so, the quantum of the short fall; and

(c) the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement giving the information so far available is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 24]. The production of Kharif Cereals in 1954-55 has fallen by 3.1 million tons owing largely to the fall in rice production in Bihar and West Bengal due to adverse weather conditions. Jowar crop was, however, better than last year's by 15% and wheat by over 12½%.

Radio Piracy

***94. Shri N. M. Lingam:** Will the Minister of Communications be pleased to state:

(a) the measures taken by Government to check the radio piracy; and

(b) the estimated number of unlicensed receiving sets in the country?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) In order to check radio piracy, the Posts and Telegraphs Department have Wireless Licensing and Wireless Investigating

Inspectors attached to the various Circle Offices, who periodically arrange anti-piracy drives for the detection of unlicensed radio sets and follow up non-renewal cases.

(b) It is not possible to furnish the required information. It may, however, be stated that during the period from 1-4-54 to 31-3-55, 19,253 unlicensed radio sets were detected, some of which proved to be cases of non-renewals.

रेलवे वर्कशाप

***९५. श्री अनिरुध सिंह :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योजना प्रायोग ने रेल-इंजिन तथा मालगाड़ी के डिब्बों की मरम्मत करने के लिये उत्तरी बिहार में एक वर्कशाप की स्थापना करने के लिये उत्तर-पूर्वी रेलवे का प्रस्ताव स्वीकार कर लिया है ; और

(ख) यदि हां, तो यह कारखाना किस स्थान पर खुलेगा तथा इसका निर्माण कार्य कब से प्रारम्भ होगा ?

रेलवे तथा परिवहन उपमंत्री (श्री अल्लशान) : (क) जी, नहीं ।

(ख) सवाल नहीं उठता ।

'Hill Allowance' for Government Staff

***96. { Shri Bogawat:
Shri Kanavade Patil:
Shri Hem Raj:**

Will the Minister of Health be pleased to state:

(a) whether Government have formulated any Scheme for the grant of "Hill Allowance" to the Central Government employees drawing less than Rs. 500 a month;

(b) if so, the nature of the Scheme; and

(c) the estimated expenditure to be incurred?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). A scheme for providing Holiday and Convalescent Homes for Central Government Servants is under the consideration of the Government of India. The details of the scheme have not yet been worked out.

(c) It is therefore not possible at this stage to estimate accurately the expenditure to be incurred.

Mysore Sugar Factory

*97. **Shri N. Rachiah:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a representation was submitted to him during his visit to Mysore in June 1955 by the Sugar-Cane Growers for the expansion of the Mysore sugar factory; and

(b) if so, the nature and extent of financial assistance proposed to be given by Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A few persons claiming to be representatives of sugarcane growers round about Mandya saw the Minister of Food and Agriculture and talked in a general way about the expansion of the existing factory. No formal proposal was made and no details were discussed.

Godowns

*98. **Shri Barman:** Will the Minister of Food and Agriculture be pleased to state:

(a) the storage capacity of food-grains so far constructed by the Union Government;

(b) the scientific or technical methods adopted to increase the keeping quality of grains stored; and

(c) the total quantity of foodgrains stored at present in these godowns?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 2.33 lakh tons.

(b) Disinfestation and fumigation.

(c) 2.02 lakh tons.

Deep-Sea Fishing

*99. **Shri Eswara Reddi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some Indian fishermen are going to Norway for training in deep-sea fishing;

(b) if so, under whose auspices they are going and for how long;

(c) whether Government have finalised their proposals for the opening of centres in India for such training; and

(d) if so, when and where these will be imparted?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Does not arise.

(c) and (d). Facilities for training in deep sea fishing already exist on the vessels of the Central Deep Sea Fishing Station, Bombay and of the Government of West Bengal at Culcutta and will be further expanded. Centres for training in mechanised fishing are being established at Satpati (BOMBAY), Tuticorin (Madras) and Cochin (Travancore-Cochin). Satpati Centre will start functioning from 1-8-1955 and the other two ear in 956.

Norwegian Aid Programme

*100. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the works to be undertaken under the Norwegian Aid Programme during the current year; and

(b) the amount allotted therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is placed on the Table. [See Appendix I, annexure No. 25].

(b) About Rs. 4,45,000/-.

All-India Mango Show

*101. { **Shri S. N. Das:**
Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to state:

(a) Whether it is a fact that an All-India Mango show was organised by the I.C.A.R. in Bombay in May, 1955;

(b) The main features of the show;

(c) the nature and extent of participation of non-official growers of this fruit in the show; and

(d) how many prizes were awarded for the best fruit exhibited?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) and (c). A statement is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 26].

(d) A silver trophy worth Rs. 200/- was awarded for the best fruit of the Show